

**Information note to the Press (Press Release No. 87/2017)**

For Immediate Release

**Telecom Regulatory Authority of India**

**Extension of last date to receive comments/counter comments on TRAI Consultation Paper on "In Flight Connectivity"**

**New Delhi, 20<sup>th</sup> October, 2017**– The Telecom Regulatory Authority of India (TRAI) had invited comments/counter comments of stakeholders on Consultation Paper "**In Flight Connectivity**" dated 29<sup>th</sup> September, 2017. The last date for receiving written comments and counter-comments from the stakeholders were fixed as 27<sup>th</sup> October, 2017 and 3<sup>rd</sup> November, 2017 respectively.

2. TRAI has received request from stakeholders for extension of time for sending their comments. Keeping in view the request of stakeholders, it has been decided to extend the last date for submission of written comments upto 3<sup>rd</sup> November, 2017 and for counter-comments upto 10<sup>th</sup> November, 2017. No further requests for extension would be considered.

3. The comments and counter-comments may be sent, preferably in electronic form at [advmn@trai.gov.in](mailto:advmn@trai.gov.in). For any clarification/ information Shri S. T. Abbas, Advisor (Networks, Spectrum & Licensing), TRAI may be contacted at Telephone Number +91-11-23210481.

  
(S. K. Gupta)  
Secretary, TRAI